

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 16.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397/ 398	C. Vallinarayan Vs. C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	TAMARRA SEQUERA (KHATTAN & CO)	Respondent Nos. 1 and 10	J Sequera
2.	Pradeep Sonaiiah	Respondent 2 - 7	Sonaiiah
3.	Roshan Jais	Petitioner	R Jais
4.	Jyoti J. Sagar Associates	Review Applicant	Jyoti
5.	Rahul M Kumar & Kumar	Respondent No. 9	R M Kumar

ORDER

Counsel for petitioner is present. Counsel for Respondents are present. It is reported that RA 1/16 is pending. Counsel for petitioner in RA 1/16 is present. The petitioner in the main petition has to file objections in RA 1/16. Counsel for petitioner in main petition requested time to file objections in RA 1/16. Time extended as a last chance up to 22/6/17 and no adjournment will be given on that day. List it on 22/06/17

Member (J)

Member (T)